NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 219/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Shresth Tech Solutions Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
1.	A.WPNSANT	ADV.GOLADD	four
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COMMON ORDER

C.P. No. 218/441/NCLT/MB/MAH/2017 C.P. No. 219/441/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Report of the ROC is awaited.
- The Registry is directed to issue Notice to the ROC to submit the Repot urgently. Listed for hearing on **01.12.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.11.2017 ah

Sd/-

M.K. Shrawat Member (Judicial)